



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 15.01.2018

S. No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. G.P. Pandey RHJS (Retd.)	S.B. Cr. Misc. Petition No. 6206/2016 Dr. Hari Narayan Lohiya Vs. Smt. Shakuntala Devi	T.P. Sharma	Sanjay Sharma
2	Sh. Ramavtar Sharma, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 622/2017 Smt. Madhu Meena Vs. Mukesh Meena	Mr. Subhash Khandelwal	Mr. S.S. Sunda Mr. Vipul Jaiman
3	Sh. Lal Singh Rao, RHJS (Retd.)	S.B. Cr. Revision No. 1657/2016 Smt. Rekha Sharma Vs. State	Rajesh Mehrishi	
4	Sh. Lal Singh Rao RHJS (Retd.)	S.B. Cr. Revision No. 1035/2017 Vivek Kumar Bawaliya Vs. Smt. Prabha Sharma	A.S. Shekhawat	Ankush Sharma
5	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil Second Appeal No. 553/2009 Pradhuman Kumar Vs. Deen Dayal	Daulat Sharma	Anubhav Jain
6	Sh. J.D. Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 234/2014 Udesh Kumar Vs. Smt. Shyama Sharma	Sudesh Bansal	Deepak Sharma R.K. Daga
7	Sh. G.S. Hora, RHJS (Retd.)	S.B. Cr. Revision No. 1683/2017 Ganesh Narayan@ Bablu Gurjar Vs. Neetu@Nikita Gurjar	Anshuman Saxena	Shyam Sundar Sharma
8	Ms. Chandrakanta Gupta, RHJS (Retd.)	S.B. Civil Transfer Application No. 67/2017 Smt. Seema Vs. Narendra Kumar Prajapat	Eliyas Ali	R.R. Goyal
9	Sh. O.P. Sharma II, RHJS (Retd.)	S.B. Cr. Writ Petition No. 204/2017 Sahajad Vs. Sahanaz	Mohd. Anees	Sajid Ali
10	Sh. Satish Kumar Awasthi , Advocate	S.B. Civil Misc. Appeal No. 2040/2003 Smt. Raj Rani Vs. Murari Lal	R.B. Sharma	R.K. Daga
11	Sh. Ajay Kumar Bajpai, Advocate	S.B. Civil Misc. Appeal No. 1302/2014 Vidhya Devi Vs. Radhey Shyam	J.P. Goyal	Neeraj Sharma
12	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Revision No. 1930/2016 & 1991/2016 Smt. Shabnam and Ors. Vs. Rashi Ali	Timan Singh/Pooja Choudhary	Ram Ratan Gurjar, PP
13	Sh. Ashok Sharma Advocate	D.B. Civil Misc. Appeal No. 3035/2017 & 3036/2017 Prabhu Dayal Soni Vs. Smt. Sunita Alias Divya	Rajneesh Gupta	Pradeep Mathur
14	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Revision No. 1311/2014 Sunita Sharma Vs. Manish Sharma	Lokesh Sharma	Nikhil Simlote
15	Sh. Suneet Awasthi Advocate	S.B. Cr. Revision Petition No. 851/2017 Rohit Vs. Kanchan	Vipul Jain	Ram Ratan Gurjar, PP
16	Sh. P.K. Kasliwal Advocate	D.B. Civil Misc. Appeal No. 4267/2017 & 4263 & 2017 Smt. Jyoti Vs. Ramotar	Sunita Pareek	Hem Singh Rathore
17	Sh. Suneet Awasthi Advocate	S.B. Cr. Revision No. 607/2017 Radhey Shyam Soni Vs. Smt. Nand Kanwari	Manish Gupta	Deepak Pareek
18	Ms. Anupama Chaturvedi,Advocate	S.B. Cr. Misc. Petition No. 2833/2017 Smt. Kavita Vs. Pintu Saini	A.K. Saini	S.K. Singodiya

"Help The Needy –Timely Help May Create History"

12/1/18



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Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


21/1/18
(Toshita Malani)

Full Time Secretary, RHLSC

Mediation Centre,

Rajasthan High Court

Jaipur



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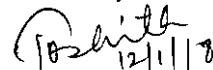
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Cause List Date 16.01.2018

No.	Name of Mediator	Cases Title	Petitioner Advocate	Respondent Advocate
1	Sh. J.P. Goyal Sr. Advocate	S.B. Civil Second Appeal No. 54312011 Smt. Urmila Goyal Vs. Dr. Vinay Suren	LL Gupta	Harsh Sharma
2	Sh. G.K. Garg, Sr. Advocate	SB Cr. Revision No. S14/2016 Naveen Kumar Vs. Smt. Kusum Singh	Rajneesh Gupta	Abhishek Gotecha
3	Sh. D.S. Vasistha, RHS (Retd.)	SB Cr. Revision Petition No. S89/2017 Pradeep Kumar Shriwastav Vs. Smt. Richa Shirwastav	Ajay Singh Poonia	Shobhit Vyas
4	Sh. G.P. Pandey, RHS (Retd.)	SB Cr. Revision No. 190212017 Vinod Lomror Vs. Ruchika	Vikram Singh Nain	
5	Sh. Ashok Sharma, Advocate	SB. Civil Misc. Appeal No. 1201/2005 Om Prakash Sharma Vs. Shyam Kanwar	SK Jain	Ashwani Chobisa
6	Ms. Raj Sharma, Advocate	S.B. Cr. Revision No. 1115/2017 Pramod Kumar Vs. Rinku	Mukesh Saini	
7	Sh. Raj Kumar Yadav Advocate	S.B. Cr. Revision Petition No. 1720/2017 Mahipal Singh Vs. Vandana	Dharmendra Sharma	RR. Gurjar, PP
8	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision No. 36012017 Sanjeev Kumar Vs. Smt. Pushpa Devi	Vikash Kumar Jakhar	
9	Sh. Sageer Ahmed Advocate	S.B. Civil Misc. Appeal No. 289512008 Kailash Chandar Namdev Vs. Smt. Lalita Nama	Sanjay Maharshi	D.S. Jadoun
10	Sh. Arvind Kumar Pareek , Advocate	S.B. Civil Misc. Appeal No. 522412017 Jitendra Sain Vs. Mithalal	Sandeep Kumar Sharma	
11	Smt. Archana Mantri Advocate	S.B. Cr. Revision No. 106712017 Pankai Malhotra Vs. Smt. Deepshikha@Shikha.	Nishant Sharma	Ravindra Singh Shekhawat
12	Sh. Alok Garg , Advocate	S.B. Civil Second Appeal No. 6012010 Chaturbhuj Vs. Bhoodev Prasad	JP. Goyal	Mamoon Khalid
13	Sh. Ravi Bhojak Advocate	SB Cr. Revision No. 4912016 Satyaveer Singh Vs. Smt. Geeta Devi	Mukesh Saini	
14	Sh. Swaraj Sharma, Advocate	SB Cr. Revision Petition No. 129712016 Hemant Vs. Asha	Jagdish Singh Choudhan	Rohan Jain
15	Sh. J.P. Gupta. Advocate	SB Cr. Revision No. 13312016 Dejling Valley Hotel & Resort Vs. State	Rajneesh Gupta	R.S. Shekhawat, PP

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Full Time Secretary, R-HCLSC
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